

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3640

ANSWERED ON:16.08.2010

REPORT BY NCEBC

Das Gupta Shri Gurudas;Lingam Shri P.;Nahata Smt. P. Jaya Prada;Owaisi Shri Asaduddin;Patel Shri Devji

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the National Commission for economically backward classes has recently submitted its report to the Government;
- (b) if so, the details of recommendations of the commission;
- (c) whether the Commission has recommended for special treatment and reservation benefits for the poor among socially upper castes and has equated them to Other Backward Classes;
- (d) if so, the details thereof;
- (e) whether the Government proposes to amend the constitution to provide socially upper castes poor reservation in Government jobs, education, housing, health and social sector; and
- (f) if so, the details thereof and if not the reasons therefor?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) Yes, Sir.
- (b) to (f) Recommendations of the Commission for Economically Backward Classes are under consideration.